IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 417
CP(CAA)74/ND/2020

IN THE MATTER OF:

Shooniya Traders Private Limited & Others ... Applicant
And
Iceglory Communications Private Limited

Order under Section 230-232.

Order delivered on 13.03.2023

Coram:
MR. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr. Ajitesh Kumar, Advs.
For the RD : Ms. Shankari Mishra, Adv.

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **25.04.2023.**

Sd/-
Court Officer

Mukesh